

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

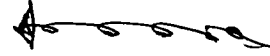
No.K.13018/01/2016-US.II  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 18<sup>th</sup> May, 2017.

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of article 224 of the Constitution of India, the President is pleased to appoint (i) Shri Hitesh Kumar Sarma and (ii) Shri Mir Alfaz Ali, to be Additional Judges of the Gauhati High Court, in that order of seniority, for a period of two years with effect from the date they assume charge of their respective offices.



(S.C. BARMMA)  
Joint Secretary to the Government of India  
Tel: 23072142

To

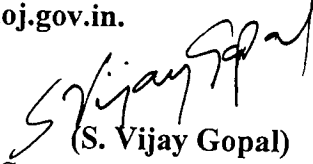
The Manager,  
Government of India Press,  
**FARIDABAD**

No. K. 13018/01/2016-US.II

Dated 18.05.2017

Copy to:-

- 1 (i) Shri Hitesh Kumar Sarma and (ii) Shri Mir Alfaz Ali,
- 2 c/o The Registrar General, Gauhati High Court, Guwahati.
- 3 The Secretary to Governor of Assam, Dispur.
- 4 The Secretary to Governor of Arunachal Pradesh, Itanagar.
- 5 The Secretary to Governor of Mizoram, Aizawl.
- 6 The Secretary to Governor of Nagaland, Kohima.
- 7 The Secretary to Chief Minister of Assam, Dispur.
- 8 The Secretary to Chief Minister of Arunachal Pradesh, Itanagar.
- 9 The Secretary to Chief Minister of Mizoram, Aizawl.
- 10 The Secretary to Chief Minister of Nagaland, Kohima.
- 11 The Secretary to the Chief Justice, Gauhati High Court, Guwahati.
- 12 The Chief Secretary, Government of Assam, Dispur.
- 13 The Chief Secretary, Government of Arunachal Pradesh, Itanagar.
- 14 The Chief Secretary, Government of Mizoram, Aizawl.
- 15 The Chief Secretary, Government of Nagaland, Kohima.
- 16 The Registrar General, Gauhati High Court, Guwahati.
- 17 President's Secretariat, (CA.II Section), New Delhi
- 18 PS to Principal Secretary to the Prime Minister, New Delhi.
- 19 Additional Registrar (Conf.), O/o Chief Justice of India,
- 20 5, Krishna Menon Marg, New Delhi.
- PS to ML&J/PS to MoS (L&J)/PSO to Secretary (J)/JS(J-I)/DS(J)/US.I/S.O.(Desk)
- Notification copy uploaded on the website of the Department of Justice,  
Government of India, New Delhi at [www.doj.gov.in](http://www.doj.gov.in).



(S. Vijay Gopal)

Under Secretary to the Government of India

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